

ITEM NO.3

COURT NO.11

SECTION IX

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19000/2006

(From the judgment and order dated 06-7/10/2006 in LPA No. 43/2006 in WP No. 4358/2006 of The HIGH COURT OF BOMBAY, BENCH AT AURANGABAD)

VINOD BIHARILAL NARANG

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent(s)

(With appln(s) for permission to place additional documents on record and impleadment and exemption from filing O.T. and with prayer for interim relief and office report)

Date: 10/03/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P.P. NAOLEKAR

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. Sanajy V. Kharde, Adv.

Mr. Arvind Avhad, Adv.

Ms. Chandan Ramamurthi, Adv.

For Respondent(s)

Mr. Uday B. Dube, Adv. for

Mr. Kuldip Singh, Adv.

Mr. Shivaji M. Jadhav ,Adv

Ms. Asha Gopalan Nair ,Adv

Mr. Sunil Kumar Verma, Adv.

Mr. Rameshwar Prasad Goyal ,Adv

UPON hearing counsel the Court made the following  
ORDER

List on 31.3.2008.

(Pardeep Kumar)  
Court Master

(Neeru Bala Vij)  
Court Master